

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-57-2020****Smt. Lidia Fernandes & Anr. Petitioners****V e r s u s****Canacona Municipal Council Respondent.**

Mr. Parag Rao, Advocate for the Petitioners.
Ms. Rosette Pereira, Advocate for the Respondent no.1.
Ms. S. Pereira, Advocate for Respondent nos. 3 to 6.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 21st JULY, 2020.

ORDER:

The learned counsel for the respondent nos. 3 to 6 seeks time to file reply.

2. Post the matter on 4/8/2020.
3. The interim protection granted earlier will continue until then.

DAMA SESHADRI NAIDU, J.

AP/-